

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**M/s Pico Event Marketing (India) Private Limited**

1.	NAME OF CORPORATE DEBTOR	M/s Pico Event Marketing (India) Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	19 th August 2009
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	Registrar of Companies, (Delhi) under Companies Act, 1956/ 2013
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U74900DL2009FTC193329
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Level 2 Elegance, Mathura Road, Jasola, South Delhi New Delhi - 110025 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	19 th February 2020
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	22 nd October 2020 (Order received by Liquidator on 2 nd November 2020)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Gaurav Katiyar IBBI/IPA-001/IP-P00209/2017-18/10409
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	D-32, East of Kailash, New Delhi – 110065 cagauravkatiyar@gmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	D-32, East of Kailash, New Delhi – 110065 picoevent.cirp@gmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	21 st November 2020

Notice is hereby given that the Hon'ble National Company Law Tribunal (New Delhi Bench) has ordered the commencement of liquidation of the M/s Pico Event Marketing (India) Private Limited on 22nd October 2020.

The stakeholders of M/s Pico Event Marketing (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 21st November 2020, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 02.11.2020

Place : New Delhi

Name and Signature of the Liquidator: **Gaurav Katiyar**